

**Chinese statement over Arunachal Pradesh**

800. SHRI NEERAJ SHEKHAR:

SHRI ARVIND KUMAR SINGH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government is aware that Chinese Government has stated recently that there is huge dispute with India over Arunachal Pradesh, if so, the details thereof;
- (b) the reaction and response of Government thereto; and
- (c) the reasons for diplomatic failure of Government over border issue with China and to check the repeated intrusions in Indian territory by Chinese Army?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GENERAL (RETD.) V.K. SINGH]: (a) and (b) China disputes the international boundary between India and China. In the Eastern Sector, China claims approximately 90,000 square kilometers of Indian territory in the State of Arunachal Pradesh. It is reiterated that Arunachal Pradesh is an integral and inalienable part of India. This has been clearly conveyed to the Chinese side on several occasions, including at the highest level.

- (c) The two sides agree that peace and tranquility on the border is the basis for the continued expansion of India-China relations. The two sides are committed to resolving bilateral issues through dialogue and peaceful negotiations and in a fair, reasonable and mutually acceptable manner.

**China building tunnel under Mount Everest**

801. SHRI RAVI PRAKASH VERMA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government is aware of the fact that China plans to build a tunnel under Mount Everest to extend its Qinghai Lhasa Line rail link to Nepal;
- (b) if so, whether China trying to involve Nepal in its Bangladesh-China-India-Myanmar project, if so, the response of the Union Government thereon; and
- (c) whether the China is also trying to influence neighbourhood, if so, the response of the Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GENERAL (RETD.) V.K. SINGH]: (a) Government is aware of such media reports.

(b) Government is not aware of any such proposal.

(c) India is an active development partner of its neighbours and is involved in various projects in these countries. Government keeps a constant watch on all developments having a bearing on India's security and takes all necessary measures to safeguard it.

#### **Human bodies received without vital organs from abroad**

802. DR. K.P. RAMALINGAM: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the country has received human bodies from Saudi Arabia, of the people who died there and vital organs missing in such bodies;

(b) if so, whether Government has come to know such incidents recently, if so, the details thereof;

(c) whether Government has taken up this issue with Government of Saudi Arabia; and

(d) if so, the response received by Government of India in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GENERAL (RETD.) V.K. SINGH]: (a) to (d) As per the information available, wife of late Baljeet Singh, from Haryana, who died on 18.09.2014, had written to our Embassy in Saudi Arabia stating that her husband's body was received in India with organs removed from the corpse. Embassy of India in Riyadh has promptly taken up the issue with the concerned Saudi authorities. The widow of late Baljeet Singh has also been requested to provide the evidence in support of her claim.

#### **Help to Indians caught abroad in crisis situation**

803. DR. V. MAITREYAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the adequate and appropriate measures taken by Government to improve consular staff strength and infrastructure facilities for providing emergency assistance to the Indians working abroad caught in crisis situation;

(b) if so, the details thereof and staff strength in Indian embassies and consulates in various countries abroad;

(c) the details of Indian citizens living abroad on long term work permits and those who have gone abroad for short time visits as on date; and